

15.57 hrs.

UNIVERSALISATION OF ELEMENTARY EDUCATION BILL*

SHRI P. RAJAGOPAL NAIDU (Chittoor): I beg to move for leave to introduce a Bill to provide for universalisation of elementary education in India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for universalisation of elementary education in India."

The motion was adopted.

SHRI P. RAJAGOPAL NAIDU: I introduce the Bill.

PROVISIONAL COLLECTION OF TAXES (AMENDMENT) BILL*

(Amendment of section 4 and 5)

SHRI HARI VISHNU KAMATH (Hoshangabad): Sir, I have the honour to move for leave to introduce a Bill further to amend the Provisional Collection of Taxes Act, 1931.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Provisional Collection of Taxes Act, 1931."

The motion was adopted.

SHRI HARI VISHNU KAMATH: Sir, I introduce the Bill.

If this Bill becomes law this year, then the guillotine may not be used for the Ministers' Demands next year.

SARASWATI MAHAL LIBRARY BILL*

SHRI O. V. ALAGESAN (Arknam): I beg to move for leave to introduce a Bill to declare the Saraswati Mahal Library at Thanjavur to be an institution of national importance and to provide for its administration and certain other connected matters.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to declare the Saraswati Mahal Library at Thanjavur to be an institution of national importance and to provide for its administration and certain other connected matters."

The motion was adopted.

SHRI O. V. ALAGESAN: I introduce the Bill.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL*

(Amendment of section 125 and 127)

SHRI G. M. BANATWALLA (Ponnani): I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

The motion was adopted.

SHRI G. M. BANATWALLA: Sir, I introduce the Bill.

MR. CHAIRMAN: Mr. Ram Jethmalani is not here.

*Published in Gazette of India Extraordinary, Part II, section 2, dated 20-4-1979.